

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION No. 2444  
TO BE ANSWERED ON 14.12.2015**

**RESERVATION OF SEATS**

2444. MS. MEHBOOBA MUFTI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has universities of the country to reserve two seats for students from Kashmir in addition to the migrant quota;
- (b) if so, the details thereof along with the number of students benefitted till date;
- (c) whether there are cases of violation of notices;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

- (a) In the academic year 2014-15 and 2015-16, admission for two supernumerary seats were made under the General stream in colleges approved under 2(f) and 12 B of UGC Act, 1956 through centralized counseling process under the Special Scholarship Scheme for Jammu and Kashmir.
- (b) 406 students have been benefitted under supernumerary quota till date.
- (c) to (e) During the academic year 2014-15, 20 representations were received from some students regarding colleges under Delhi University refusing admission to students who were allotted colleges under Delhi University.

In the current academic year also, there were few reports about college refusing admission. With the intervention of University Grants Commission, all willing students, who fulfilled the University eligibility norms, have been admitted to the allotted college.

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